

**IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI  
COURT NO.III**

**CP -138 (ND)/2017**

**IN THE MATTER OF:**

**Sh. Gagandeep Singh Bhatia & Anr.**

**.....PETITIONER**

**Vs.**

**Registrar of Companies**

**..... RESPONDENT**

**SECTION :  
Under Section 252**

**Order delivered on 19.7.2017**

**Coram :  
R. VARADHARAJAN,  
Hon'ble Member (Judicial)**

**For the Petitioner : -**

**For the Respondent : -  
For ROC Delhi : Mr. Manish Raj, Company Prosecutor**

**ORDER**

None appeared for the petitioner even at the time of second call today.

In the circumstances, the matter is adjourned to 21.7.2017 for the appearance of the petitioner, failing which, the petition will be dismissed for non-prosecution.

Post the matter on 21.7.2017.

*SD/-*

**(R. VARADHARAJAN)  
MEMBER (JUDICIAL)**

Surjit  
19.7.2017